

**REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW**

**IN THE MATTER OF:-**  
**ORIGINAL APPLICATION NO. 116/2014**

**IN RE: MEERA SHUKLA**  
**VERSUS**  
**MUNICIPAL CORPORATION, GORAKHPUR & ORS.**

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**UPDATED PROGRESS REPORT OF THE OVERSIGHT COMMITTEE DATED 02.09.2021**  
**REGARDING O.A. NO. 116/2014 IN RE: MEERA SHUKLA VERSUS MUNICIPAL**  
**CORPORATION, GORAKHPUR & ORS**

The Oversight Committee had sent its report regarding O.A 116/2014 to the Hon'ble NGT on 21.6.2021. The report could not be considered as the hearing was adjourned.

The latest progress in this matter is as under:

1. **Meeting of River Rejuvenation Committee (RRC):** A joint meeting of the Oversight Committee and River Rejuvenation Committee was held on 2.07.2021. The major issues as directed by the Hon'ble NGT, were discussed in detail. It emerged from the deliberations that the spade work of tapping of drains, action plan for preventing pollution of Ramgarh Tal and rivers viz. Aami, Ghagra, Rapti (Rohini), Saryu, installation of a Common Effluent Treatment Plant (CETP) in Gorakhpur and STPs in Khalilabad, Maghar towns has been done by the respective agencies/departments. However, the funding is still not decided and thus the timelines of works are open-ended. The RRC directed the concerned departments to prepare a definitive action plan within one month with source of funding fully and firmly tied up so that definite time frame for work completion can be fixed. Such action plans were to be presented in the next joint meeting of the Oversight Committee and RRC which was to be held immediately after a month. The UPPCB is trying to get this meeting scheduled but it has not got time from the Chairman, RRC. It was also observed in the meeting that whatever work has been done towards the tapping of drains and bioremediation has not resulted in improving the water quality of these rivers.
2. **CETP, Gorakhpur:** The DPR for the 7.5 MLD CETP for GIDA having an estimated cost of Rs. 62.50 Cr was prepared by the UP Jal Nigam and sent to the NMCG for its approval on 11.11.2020. The NMCG appointed the IIT, Roorkee as the third party for carrying out adequacy assessment. The report received from the IIT, Roorkee has been shared with the GIDA. Representative from the GIDA informed in the

meeting of the River Rejuvenation Committee on 2.07.2021 that the amended DPR after considering the observations of the IIT,Roorkee will be submitted to the NMCG by 30.07.2021. Rs.37 Cr has been sanctioned for the CETP (Rs. 17 Cr by the GIDA and Rs. 20 Cr by the Awasthapna Vikas Kosh) and 11.15 Acre land has been purchased by the GIDA for the establishment of the CETP.

3. **Untapped drains:** Out of the 18 untapped drain of Ramgarh Tal, 07 shall be tapped in the existing 15 MLD STP by March, 2022 through the ongoing Gorakhpur sewage scheme, Zone A-1 (Southern Part). The remaining 11 drains shall be tapped in the existing 15 MLD STP at Mahadev Jharkhandi through intercepting sewer line on Northern side by April, 2023. Bioremediation in all the untapped 18 minor drains falling in the Ramgarh Tal and 03 drains in River Aami has been started. However, a comparative bar chart for the period April 2019-March 2020 and April 2020-March 2021 revealed that the water quality in Ramgarh Tal has deteriorated on all the four indicators. It was clarified that bioremediation work has started just four months back, hence its effect on water quality will be reflected in the next year's assessment.
4. **Water quality of Rivers:** A comparative monitoring data for the financial year 2019-20 and 2020- 2021 in respect of river Ghaghra show that the water quality has deteriorated on all 4 indicators at Barhalganj whereas at Turtipur the DO (Dissolved Oxygen) and BOD (Biological Oxygen Demand) have shown marginal improvement. In river Rapti, marginal improvement is seen in the DO and BOD levels both at Domingarh and Gorakhpur downstream while TC (Total Coliform) and FC (Faecal Coliform) remained more or less the same at both the places except the TC at Gorakhpur downstream where it has increased substantially. In river Aami, the DO and BOD levels have marginally deteriorated at Sahjanwa but improved at other two points. No data regarding the TC and FC was presented. In river Saryu (in Ayodhya), the DO and BOD are more or less the same but the TC shows significant improvement. No data regarding the FC was presented.
5. **Demarcation of floodplain zones:** The Flood Plain Zone of the critically polluted stretches of rivers Rapti, Ghaghra and Saryu has been notified by the Irrigation Department and the process of identification of encroachments is in progress with

the help of the Revenue Department.

6. **Funding issues:** The representative of the NMCG informed in the meeting with the RRC that it has already sanctioned project worth about Rs.28,000 Cr for UP against the annual target of Rs. 20,000 Cr., therefore, it is not in a position to fund any more project related to these rivers which are supposedly sent to the NMCG. He further informed that these projects may be funded through the financial resources of the State/Local Bodies.
7. **Saraya Distillery:** As per the last inspection done by RO, Gorakhpur, no effluent discharge was found to be done by the unit. The Committee directed him to submit a copy of the detailed inspection report. Although, as per the reports from the UPPCB, the industries in the region are not adding to the pollution, yet the quality water in the draining river is not improving. Therefore, the UPPCB should look for reasons for the source of pollution in the nearby water bodies, tap them appropriately and make the polluters pay for it.
8. **STPs in Gorakhpur:** 15 MLD and 30 MLD STPs are fully operational. Furthermore, Sahara Estate STP of 350 KLD has been made functional.
9. **STP for Khalilabad and Maghar towns:** DPR for Khalilabad town STP amounting Rs. 46.32 crore (including O&M for 15 years) and Maghar Town STP amounting Rs. 28.36 crore (including O&M for 15 years) was sent to SMCG, GoUP on dated 29-09-2020 by C.E. Ganga, U.P. Jal Nigam, Lucknow.
10. **Environmental Compensation (EC):** The RO, Gorakhpur apprised the Committee that out of the identified 6 industrial/commercial units, 2 have deposited the full amount, 1 has deposited half of the penalty imposed and rest 3 were not traceable as they were operating on rent and have now closed their respective units. An EC of Rs.10 crore was imposed on the Gorakhpur Development Authority (GDA). The GDA has submitted an action taken report to the Committee wherein it has elaborated upon the inter-departmental work done for preserving flora and fauna and for preventing the Ramgarh lake from pollution. In the light of these steps, it has requested the Hon'ble NGT to discharge the penalty imposed on it (Refer Appendix

1). There has been significant delay in initiation of work of STPs at Khalilabad and Maghar towns, yet till date no EC has been imposed.

From the updated progress, it is observed that very little work has been done towards tapping of drains, installation of CETP and STPs with a view to preventing pollution of these rivers so far. The State Government needs to arrange sufficient funds on priority for implementing the action plans made for making the rivers and water bodies pollution free. The UPPCB needs to be more active and vigilant in ensuring that the infrastructural and the remediation work actually results in improving the water quality.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

02-09-2021

02-09-2021

**X** Anant Kumar Singh

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Anant Kumar Singh  
Member, Oversight Committee  
Signed by: ANANT KUMAR SINGH

**X** SVS Rathore

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Justice SVS Rathore  
Chairman, Oversight Committee  
Signed by: SURENDRA VIKRAM SINGH RATHORE

September 02, 2021

Appendix : As above

Please visit our website: [oscngt.upsdc.gov.in](http://oscngt.upsdc.gov.in) for more information.

प्रेषक,

उपाध्यक्ष,  
गोरखपुर विकास प्राधिकरण,  
गोरखपुर।

सेवा में,

मा0 अध्यक्ष,  
ओवर साइट कमेटी,  
एन0जी0टी0 (उ0प्र0),  
लखनऊ।

दिनांक 08 / 06 / 2021

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 116/2014, मीरा शुक्ला बनाम नगर निगम, गोरखपुर में पारित आदेश दिनांक 27.09.2019 व 12.01.2021 के क्रम में ऐक्शन टेकेन रिपोर्ट प्रेषित करने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक प्रकरण का सन्दर्भ ग्रहण करने का कष्ट करें। उपर्युक्त विषयक प्रकरण में गोरखपुर विकास प्राधिकरण से सम्बन्धित दो बिन्दुओं पर एक्शन टेकेन रिपोर्ट संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भवदीय

  
(आशीष कुमार)  
उपाध्यक्ष

# Action Taken Report

By

**Gorakhpur Development Authority**

**IN COMPLIANCE OF THE SUMMARY OF DISCUSSIONS AND DECISIONS TAKEN IN THE MEETING OF THE EASTERN U.P. RIVERS AND WATER RESERVOIRS MONITORING COMMITTEE HELD ON 18.7.2019 AND AFTER THAT ORDER DATED 27.09.2019 & 12.01.2021 PASSED BY HON'BLE NATIONAL GREEN TRIBUNAL.**

*IN REFERENCE TO*

**HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**IN O.A. NO. 116/2014**

**MEERA SHUKLA VERSUS MUNICIPAL CORPORATION,  
GORAKHPUR & OTHERS**

Finalized on .0.8..06.2021

**GORAKHPUR DEVELOPMENT AUTHORITY'S COMPLIANCE OF THE SUMMARY OF DISCUSSIONS AND DECISIONS TAKEN IN THE MEETING OF THE EASTERN U.P. RIVERS AND WATER RESERVOIRS MONITORING COMMITTEE HELD ON 18.7.2019, AS WELL AS ORDER DATED 12.01.2021 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL.**

**Item No. 41 Of the Summary of Discussions and Decisions taken in the Meeting of the Eastern U.P. Rivers and Water Reservoirs Monitoring Committee held on 18.7.2019.**

The above item No. 41 listed at Page No. 17-19, contains the directions given by the Committee with reference to the Ramgarh Lake of Gorakhpur and in this Action Taken Report, Gorakhpur Development Authority is submitting Reply of the compliance done against the issues raised by the Committee.

**Brief Introduction of Ramgarh Lake :**

The Ramgarh Lake is a natural lake situated in south-west of the main city of Gorakhpur, originally having an area of approximately 685 hectares. Previously, this lake belonged to Nagar Nigam, Gorakhpur and was managed by the Nagar Nigam. Gorakhpur Development Authority (herein after referred to for brevity as GDA) acquired the lake from Nagar Nigam. The lake was transferred to GDA in 2009. At the time when GDA took over the lake, all drains of Gorakhpur city were discharging their effluents, directly into this lake. All the drains were uncapped and there was no sewage treatment plant. Over the past 10 years, GDA and Nagar Nigam have tirelessly worked for preventing pollution and preserving the flora and fauna of the lake. The details of the effort made by GDA to clean and maintain the lake and results achieved is given below in the compliance report along with compliance on other issues raised by the Hon'ble Committee :



Sl. No.	Summary of discussions and decisions taken in the meeting of the Eastern U.P. Rivers and Water Reservoirs Monitoring Committee held on 18.07.2019 and order of Hon'ble National Green Tribunal dated 19.01.2021	Point wise action related to Departments	Point wise Action Report by Departments.	Why action has not been taken by the Department	How much time will be taken for the action by Departments.
1	2	3	4	5	6
1	In the order dated 12.01.2021 passed by Hon'ble National Green Tribunal at page 18, it is mentioned that the monitoring committee had imposed <u>EC of Rs. 10 Cr on GDA</u> . The Vice Chairman, GDA informed that they had represented the matter before Hon'ble NGT and the Hon'ble NGT has directed GDA to present their case before the committee headed by Principal Secretary, Irrigation. The recommendation made by the said committee will be placed before Hon'ble NGT for appropriate orders.	Gorakhpur Development Authority	<p>1. <u>Inter departmental efforts made by Gorakhpur Development Authority or preserving flora and fauna and for preventing pollution of the lake.</u></p> <p><u>Establishment of sewage pumping station</u></p> <p>The Gorakhpur Development Authority and Municipal Corporation Gorakhpur has in collaboration with other agencies, setup two sewage pumping station of 15 MLD and 30 MLD on the northern bank of the lake to collect discharge coming out of the nalla's and pump it to the sewage treatment plants.</p> <p><u>Setting up of sewage treatment plant's:</u></p> <p>In order to treat sewage, two sewage treatment plant of 15 MLD and 30 MLD has been setup on the south and west side of the Ramgarh Taal lake. These are modern plants which are treating polluted water before it is discharged into the lake.</p> <p><u>Aeration of the lake and setting up of Solar energy Plant for Eco-friendly power plant</u></p> <p>For the aeration of the lake, several water fountains have been installed this aerate the water and increase the oxygen contents in it. Further to make the area a model green project, and in order to make Ramgarhtal vicinity eco-friendly, a 4.5 kilowatt solar energy plant has been setup and eco-friendly solar energy is being produced. The project was inaugurated by Hon'ble CM on 30-08-2019.</p> <p><u>Setting up of Nature Interpretation Center</u></p> <p>For disseminating knowledge about preserving the flora and fauna of the lake, Uttar Pradesh Jal Nigam has setup a Nature Interpretation Center in the vicinity.</p>	N.A.	N.A



			<p><b><u>Tree plantation drive:</u></b> The Gorakhpur Development Authority along with Forest Department and U.P. Jal Nigam[ Approximate 12500] has been doing extensive tree plantation and has also been putting up tree guards around the young trees all-around the Ramgarhtal lake area. A total of approximate 12500 trees have been planted.</p> <p><b><u>Public awareness programme:</u></b> Beside this, The Gorakhpur Development Authority in collaboration with different agencies have been organizing public Awareness Programmes for bringing awareness amongst common people with regard to cleanliness of the lake and surrounding area.</p> <p><b><u>2. Betterment of the quality of water of lake:</u></b> The efforts of The Gorakhpur Development Authority in collaboration with several departments and agencies have brought forward a remarkable result in the betterment of the quality of water of Ramgarhtal.</p> <p><b><u>Dissolved oxygen increase:</u></b> Prior to 2008, the dissolved oxygen D.O.R. (mg/l) of the lake at the bottom it was minimum 1.1, maximum 8.9. After the intervention of The Gorakhpur Development Authority and other agencies and the starting up of the STPs, there was a great improvement in the dissolved oxygen content at the bottom of the lake. In the test conducted from September, 2016 to August 2017, the D.O. at the bottom was minimum 3.6 maximum 9.2. This increase of oxygen at the bottom of the lake is beneficial for the aquatic living organisms.</p> <p><b><u>Reduction of B.O.D:</u></b> Further, the bio chemical oxygen demand B.O.D (mg/l) has also been greatly reduced. Prior to the implementation of the project on the top it was minimum 20 and maximum 80 and at the bottom it was minimum 36 maximum 108. After the intervention it became top minimum 2.25 and maximum 10.5 and at the bottom, it became minimum 2.4 and maximum 11.3. This shows that after the setting up of the sewage treatment pumping station and sewage treatment plant, there has been remarkable improvement in the quality of water of Ramgarhtal lake</p>	
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			<p><b><u>Amount spent for preventing pollution of the lake:</u></b></p> <p>GDA with the help of the state Government and Government of India has worked towards cleaning, desilting, afforestation, beautification and for the preservation of flora and fauna of Ramgarh Lake</p> <p>1. Under the National Lake Conservation Plan De-silting/cleaning/STP construction De-weeding/De-weeding machine/ aeration system etc. Rs. 196.57 Crores</p> <p>2. 25 Floating water fountains Rs. 13.31 Crores</p> <p>3. Naya Savera Project Rs. 18.85 Crores</p> <p>4. Planting of 12679 trees and their entire maintenance for 9 years Rs. 2.86 Crores</p> <p>5. Tapping of 11 out of the 18 Drains (Tender is in Process). Rs. 34.82 Crores</p> <p>6. Naya Savera phase 2 (Proposed) Rs. 39.51 Crores</p> <p>7. Environment dredging of the lake (Project sent for sanction) Rs. 348.22 Crores</p> <p>3. There are total 24 drains falling in Ramgarh Tal of which 6 are major drains and 18 are minor drains. All 6 major drains falling directly in Ramgarh Tal have been intercepted, diverted and are being treated in two STPs 15 MLD and 30 MLD capacities each. Status of 18 minor drains is as follows:</p> <ul style="list-style-type: none"> <li>• I &amp; D work of 7 minor drains (having total discharge of 5.463 MLD) is going on under "Gorakhpur sewerage Scheme, A-1 Southern Part" under AMURT. The tapping of these drains will be completed by December, 2021. However as an interim measure bioremediation / phytoremediation of these drains has been started.</li> <li>• The remaining 11 minor drains (having total discharge of 5.463 MLD) are proposed to be tapped under the project " Construction of earthen bund and intercepting sewer line at Northern side of Ramgarh Tal from Paidley Ganj to R.K.B.K Maruti Show Room ". Estimated cost Rs. 34.82 Crore, submitted under State Sector to Principal Secretary, Urban Development Department - 5, U.P. Government by D.M Gorakhpur vide letter dated</li> </ul>		
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			<p>21.11.2019 for approval and allocation funds. Under this project, discharge of above 11 drains will be treated at 30 MLD existing STP. It is worth to mention that the said Proposal has been approved/granted vide G.O No. 348/2020/1569/9-5-2021 dated 30.03.2021. Tendering is in Progress (Copy of grant is as <b>Annexure 1</b>). These drains are likely to be completed by October 2022. As interim measure bioremediation / phytoremediation of these drains has been started.</p> <p style="text-align: center;"><b>Prayer</b></p> <p>Gorakhpur Development Authority is a law abiding body of State Government and has the highest regards for the Esteemed Majesty of National Green Tribunal and is duty bound to follow all laws and rules with regard to environment and preservation of flora and fauna of the lake.</p> <p>Therefore it is humbly requested to please accept Action Taken Report and discharge the penalty imposed on Gorakhpur Development Authority.</p>		
2	<p>Issue regarding construction of STP, Sahara Estate, Gorakhpur, is referred at Page No. 19, Serial No. 9 of the order dated 12.1.2021 passed by Hon'ble NGT.</p>	<p><b>Gorakhpur Development Authority</b></p>	<p>At the outset, it is reported that STP at Sahara Estate Gorakhpur, has to be constructed and operated by Private Colonizers "Sahara Estate Gorakhpur". As reported earlier RO U.P.P.C.B. submitted in the meeting held by Oversight Committee on 26.11.2020 that the work of construction of STP is in progress.</p> <p>In response to letter No. 134/Abhi. Anu./GDA/2021-22 dated 17.5.2021, Shri B.K. Singh, in-Charge of Sahara Estate, Gorakhpur, informed that construction work of STP is completed and only certain internal brick work remains to be completed. He also informed that after lock down due to CORONA, they will get connection and STP will be operational. Copy of report is <b>Annexure 2</b>.</p>		

FOR GORAKHPUR DEVELOPMENT AUTHORITY

  
 VICE CHAIRMAN

**Compliance of Observation raised by Director (T-III), NMCG, New Delhi  
vide letter no 12012/30/2018-O/o Dir (T-III) NMCG Dt 15.01.2021**

S.No	Observation	Reply / Compliance
1	As per DPR, there are 6 major (Approx. Flow 37 MLD) drains and 18 minor drains (Approx. Flow 6.82 MLD) discharging into Ramgarh tal. Out 18 drains 6 drains are Proposed to be Intercepted & Treated in Ongoing Sewerage project under "AMRUT" and will be treated at existing 15 MLD STP. Sahara Estate drain is to be treated by Private developer. Rest 11 drains Proposed to be Intercepted in a project sent to be sanctioned under State Sector. The drains will be Intercepted & Treated at existing 30 M LD STP. From above it is evident that proposal is to ensure pollution abatement of Ramgrah Tal and found in line.	For Remaining 11 minor drains out of 18 minor drains which falls directly in Ramgarhtal from its northern side are proposed to be Intercepted, Diverted under proposed project of "Construction of earthen bund and intercepting sewer line at Northern side of Ramgarhtal from Paidleyganj to R.K.B.K" under State Sector, approval of which is granted vide GO No 348/2020/1569/9-5-2021-16 Budget/2020 Dt. 30.03.2021. Tendering is in progress.
2	As per DPR, tapping of 6 major drains joining River Rohini is being considered in another project under "AMRUT" under which provision for laying of sewer network along with construction of STP has been made. SMCG UP/UPJN may provide the details like proposed STP capacity & Location with project cost to help in understanding the over view of the proposal proposed for pollution abatement of River Rapti as River Rohini is tributary of River Rapti.	For 6 major drains, falling directly in Rohini River, untreated, a project "Gorakhpur Sewerage Scheme Zone-C under AMRUT (estimated cost Rs. 664.59 Cr) under which 245.55 km sewer laying, one no STP of 40 MLD (at Subhash Chandra Bose Nagar, Lat- 26.77678 & Long- 83.345218 along with 40 MLD SPS & 12 MLD IPS) capacity is proposed. This project has been sent by PPRBD Cell, U.P. Jal Nigam, Lucknow to Mission Director, Directorate of Urban Local bodies, Lucknow vide letter 479/1009-072-001(AMRUT)/PPRBD/20 Dated 14.08.2020. Approval of which is awaited. This detail is described on page no 34 in the DPR.
3	As per DPR, there are 9 drains within the city and one drain far downstream of city on its southern side discharging the waste water into the River Rapti. However submitted proposal is for intercepting only 8 nos of drains (approx. flow 41 MLD) and diverting the flow to proposed 44 MLD STP at Domingarh for treatment.	Out of 9 major drains falling directly in Rapti River untreated, a project for "Interception Diversion and treatment of 8 major drains (avg discharge of 41.055 MLD) (phase-1) under Namami Gange with estimated cost Rs. 271.84 crore (The said DPR under consideration) sent to The Director General, NMCG, New Delhi by Project Director, SMCG vide letter no 1093/0390/SMCG-UP/02 dated 28.10.2020 in which one STP of 44.0 MLD capacity and interception of 8 major drains is proposed. Catchment area of remaining 1 major drain (Kataniya / Maheva, avg discharge 8.914 MLD) falling directly in River Rapti without treatment is separated by Gorakhpur-Lucknow four lane road. Hence for interception, diversion and treatment of this 1 major drain a separate project "Interception, Diversion and Treatment (phase-2)" has been proposed under Namami Gange. Under this project one STP of 10 MLD capacity is proposed. The Pre Feasibility Report amounting Rs. 84.96 Cr has been sent to Additional Project Director, SMCG, U.P. by Chief Engineer (Ganga), U.P. Jal Nigam, Lucknow vide letter no 738/022-0272 (22)/2020 Dated 27.10.2020.
4	UPJN/SMCG UP may provide justification for not considering Remaining 2 major drains (Kataniya / Maheva drain (8.9 MLD) and 1 drain far downstream of city on its southern side( Flow not mentioned) joining River Rapti in Phase -1	Out of 9 major drains which are falling directly in Rapti River untreated, a project for "Interception Diversion and treatment of 8 major drains (avg discharge of 41.055 MLD) (phase-1) under Namami Gange with estimated cost Rs. 271.84 crore sent to The Director General,

